

S.K. Barik -Vrs- UOI

Orders/Directions Sl.No.31
O.A. No.279/16

Order dated 15th November, 2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

.....

Heard Mr. B.N. Mohanty, Ld. Counsel appearing for the applicant
and Mr. A. Pradhan, Ld. ACGSC appearing for the Respondents.

By filing a Memo Mr. Mohanty submitted that the applicant wants
to withdraw this O.A. Accordingly, the O.A. is disposed of being withdrawn.
The Memo filed by Mr. Mohanty is taken on record.


MEMBER(J)

K.B.